

(3)

CC P.No. 158/06

In

CA No. 1367/05

29-1-07

Hon'ble Mr. K. Elango, J.M.

Hon'ble Mr. M. Jayaraman, A.M.

Now for the applicant even in the
second call. Sri Anil Kumar cannot for
the respondents.

list on 12-2-07.

~~AM~~

A.M.

K. Elango

J.M.

O/R

Mr

NO RA received.

12.02.07

Hon' Mr. Justice Khem Karan, V.C.
Hon' Mr. K.S. Menon, A.M.

Sri Anil Kumar appearing for the respondents states that he has
already filed reply saying that the orders of this Tribunal have
already been complied with and a copy of the order so
passed in compliance of the Tribunal has also been annexed
to the reply. Copy of which has already served on the other
side. None is appearing for the applicant to controvert
the factum of the said order. in compliance of the order
of this Tribunal.

So the Contempt proceedings are dropped and the notices
issued are discharged.

U.C.

A.M.

V.C.

1/4/07